

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17830 - JK (LD ) of 2025**

**DATED:- 26 - 11 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:-26- 11 - 2025

No:- LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
26.11.25

**( Reyaz Ali Bhat )**

Deputy Legal Remembrancer



**Annexure to the Government Order No. 17830– JK (LD) of 2025 dated 26.11.2025.**

S.No	Name	Office	Case No &Title
1.	Rouf Bhat	The Executive Engineer Electric Division Doda	1. T.A 5390/2020 swp/wp 69/2018 MohdAslam 2. O.A 1547/2025 Imran Kanwal
3	Jaideep Singh	Administrative Officer	1. O.A 629/2025 Priti Koul 2. O.A./785/2025 RAJINDER KUMAR 3. T.A 252/2025 SWP/ 1965/2013 Shashi Kumar 4. O.A 639/ 2025 PritiKoul 5. WPC / 2025 titled UT of J&K vsParshotam Kumar
3	Javed Ahmed	The Executive Engineer Electric Division vijaypur	1. O.A./1110/2025ReetaSlathia 2. WPC 2382 of 2025 Manmohan Singh vs PDD 3. OA 1723/2025 SushilKhajuriavs UT
4	Er. Mohd Rashid	The Executive Engineer Electric Division Rajouri	1. O.A./1176/2025 KAKA RAM 2. WPC 2025MohdRazak 3. T.A 8130 / 2021 Kaka Ram
6	Er. Ashok Chibber	The Executive Engineer Electric Division-II	WPC 2025 titled C-Star vs State and others
7	Ms. Misbah Arjumand,	Under Secretary, PDD,	O.A No. 606 /2025 titled Prem Nath Sharma Vs Union Territory of Jammu and Kashmir and others.

*Reysoyale*

*Jm*